

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 274/97

Tuesday, this the 21st day of September, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR JL NEGI, ADMINISTRATIVE MEMBER

M.V. Sadanandan,
S/o. A. Velayudhan,
Retd. Motor Vehicle Driver,
Southern Railway,
Bangalore Contonment,
Residing at: Mannil
Vadakkethil House,
Nariapuram Post,
Pathanamthitta - 689 513.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by
The General Manager,
Southern Railway,
Madras - 3.
2. The Chief Engineer (Construction),
Southern Railway,
Bangalore Contonment,
Bangalore.
3. The Divisional Railway Manager,
Southern Railway,
Bangalore Division,
Bangalore.

...Respondents

By Advocate Mr. Thomas Mathew Nellimootttil

The application having been heard on 21.9.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that he is entitled to
reckon 50% of his casual labour service for the period from
2.12.61 to 1.4.73 as qualifying for pensionary benefits and
to direct the respondents to recalculate and pay him the
pension and other retiral benefits accordingly including
arrears.

2. , When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to suomit a representation to the 3rd respondent for redressal of his grievance. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the applicant is permitted to submit a representation to the 3rd respondent within one month from today. If such a representation is received, the 3rd respondent shall consider the same and pass appropriate orders within three months from the date of receipt of the representation.

4. O.A. is disposed of as above. No costs.

Dated this the 21st day of September, 1999.

JL Negi
J.L. NEGI
ADMINISTRATIVE MEMBER

AS
A.M. SIVADAS
JUDICIAL MEMBER

nv
21999